

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-51/1997/ 4957/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Barpeta,

Dated Guwahati, the 19<sup>th</sup> July, 2022.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJB/3647 dtd. 11.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for three days on 13.07.2022, 14.07.2022 and 15.07.2022 along with station leave permission, from the evening of 12.07.2022 till the morning of 16.07.2022**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/4958/A dated , 19-07-2022**  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**